Land reforms

3905. SHRI D. BANDYOPADHYAY: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether recent farm size and productivity studies have found that small holdings in Indian agriculture still exhibit a higher productivity that larger holdings confirming to the similar trend in China; and
- (b) if so, whether Government would consider another round of redistributive land reform in India to catch up with small farm productivity trend in China?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) There are studies which suggest that per hectare value of output on the small farms is even today higher than that on the medium and large farms. However, because of the small area this income is not adequate to generate surplus for further investment in agriculture.

(b) Land and its management falls within the exclusive legislative and administrative jurisdiction of the respective States as provided under Entry No. 18 of List-II (State List) of the Seventh Schedule to the Constitution. The role of the Central Government in the field of Land Reforms is only of an advisory and coordinating nature. However, implementation of land reforms programmes are reviewed from time to time at various levels and the State Government/UT Administrations are requested for effective implementation of land reform programmes/schemes including distribution of ceiling surplus land.

Adulteration of milk

†3906. SHRI FAGGAN SINGH KULASTE: Will the Minister of AGRICULTURE be pleased to state:

- (a) the year-wise details of the increase registered in the production and demand of milk in the country every year during last three years;
- (b) whether it is a fact that rearing of milk yielding animals in the country is decreasing every year;
- (c) if so, the reasons for the increase in the production of milk despite decreasing number of milk yielding animals;

[†]Original notice of the question was received in Hindi.

- whether it is also a fact that the milk seller companies are making huge profits by selling adulterated milk; and
 - if so, the details thereof? (e)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI CHARAN DAS MAHANT): (a) The year wise details of increase registered in production of milk in the country every year during last three years is as under:

(In Million Tonnes)

Year	Milk production	Change in volume wrt previous year
2008-09	112.2	4.25
2009-10	116.4	4.24
2010-11	121.8	5.42

There is no authentic data on demand of milk in the country.

The estimated number of milk yielding animals is continuously (b) increasing. Details are as under.

(In thousands)

Year	Cross bred cow	Non-descript cow	Buffalo	Total in-milk animals
2008-09	10680	29842	35380	75902
2009-10	11262	30199	36166	77627
2010-11	11807	30948	37131	79886

- (c) Question does not arise.
- (d) and (e) This Department does not have any information regarding milk seller companies making huge profits by selling adulterated milk.

Training of rural youth in agricultural activities

3907. SHRI K. E. ISMAIL:

SHRI D. RAJA:

Will the Minister of AGRICULTURE be pleased to state: